


Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar/ Jammu

NOTIFICATION

Srinagar, 26 of October, 2019

SRO 859 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Urban Local Body Institutions (Management) Service, Ladakh (Excluded/Superior Services) for the Union Territory of Ladakh upon exclusion of the posts of Union Territory of Jammu and Kashmir, shall comprise the posts as indicated in Schedule - I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS

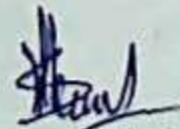
Principal Secretary to the Government
Housing & Urban Dev. Department

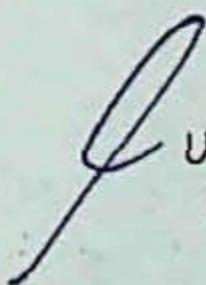
Dated : 26 .10.2019

HUD/Adm./ 95 /2019

Copy to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Secretary to Government, Ladakh Affairs Department.
6. Divisional Commissioner, Ladakh Division.
7. Director Finance, Housing & Urban Dev. Department.
8. Director, Urban Local Bodies, Ladakh.
9. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Principal Secretary, H& UDD.
12. Incharge Website.
13. SRO file (w.2.s.c).

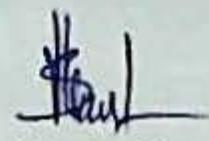

(Syed Nazir Ahmad)


Under Secretary to the Government
Housing & Urban Dev. Department

URBAN LOCAL BODIES (ULB) MUNICIPAL COMMITTEES (MC) OF LAHORE DIVISION

Name of Post	Number of Posts	Pay band / scale of the post with Grade pay	Centre whether State/ Divisional
	Gazetted		
Executive Officer	2	L-8 (47600-151100)	Divisional
Total	2		

Note :- The above posts are drawing their salaries out of Grant-in-aid(Devolution)


 (Syed Nazir Ahmad)
 Under Secretary to Government
 Housing & Urban Dev. Department